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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.No.1082/99

Date of order : 17-8-99

Between:

Smt.Revati Maqtedar

... Applicant

and

1. General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad.

2. The Chief Personnel Officer,
South Central Railway,
Rail Nilayam,
Secunderabad.

3. The Chief Medical Director,
South Central Railway,
Rail Nilayam,
Secunderabad.

... Respondents.

Counsel for the Applicant : M/s.M.V.Bharati,Advocate

Counsel for the Respondents : Mr.N.R.Devaraj,SC for Rlys

CORAM:

THE HON'BLE MR.JUSTICE D.H.NASIR : VICE-CHAIRMAN

...

Order

Heard Mr.M.V.Bharati learned counsel for the applicant and Mr.N.R.Devaraj, learned standing counsel for the Respondents.

2. The counsel Mr.Devaraj for respondents submits that the applicant's case was under active consideration and that she was likely to be transferred back to Secunderabad area when a suitable vacancy arises. Mr.Devaraj further submits that it has been categorically stated so in the reply affidavit which has already been filed in the office. I believe that ends of justice would be served if subject to what is stated by Mr.Devaraj the OA is disposed of.

X

..contd..2.

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3. Hence this OA is disposed with a direction to the respondents to reconsider the applicant's case and to transfer her back to Secunderabad area as soon as suitable vacancy arises in that area.

4. The OA is disposed of accordingly. No costs.

Chairman
(JUSTICE D.H.NASIR)
Vice-Chairman

'SA' *Dated: 17th August, 1999*
 (Order dictated in the open court) *Amir*

COPY TO:-

1. HDHND
2. HRRN M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

1st AND II nd COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD:

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN:
MEMBER (ADMN)

THE HON'BLE MR. B.S. JAI PARAMESHWAR
MEMBER (JUDL)

3/8/99

ORDER DATE: 17/8/99

MA/R/CP.NB

IN
O/A NO. 1082/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

O.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

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केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
मुद्रण / DESPATCH

12 SEP 1999

हैदराबाद न्यायपीठ
HYDERABAD BENCH